

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.233 - IA/1071(AHM)2023
in

CP(IB) 238 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Pani Logistics

.....Applicant

V/s

Ganga Advisory Pvt Ltd

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kamil Lokhandwala, Adv.

For the Respondent :

ORDER

IA/1071(AHM)2023

Ld. Counsel for the applicant is directed to serve one more notice upon Income Tax Department & RoC. Applicant is directed to file affidavit of abridged financial statements for the last 5 years.

List for further consideration on 21.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)